

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**STARRED QUESTION NO. 209
TO BE ANSWERED ON 01.08.2022**

ADMISSION IN KENDRIYA VIDYALAYAS

***209. SHRIMATI SAJDA AHMED:
SHRIMATI SARMISTHA SETHI:**

Will the Minister of EDUCATION be pleased to state:

- (a) the details of the admission in Kendriya Vidyalayas (KVs) under different quotas during the last three years, State-wise;
- (b) the steps taken by Government to streamline the admission process in Kendriya Vidyalayas;
- (c) whether the Government is considering any alternative arrangement in lieu of KV coupons;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) whether Members of Parliament were informed/ consulted about the scrapping of MP discretionary quota for KVs and if so, the details thereof?

ANSWER

**MINISTER OF EDUCATION
(SHRI DHARMENDRA PRADHAN)**

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 209 RAISED BY SHRIMATI SAJDA AHMED AND SHRIMATI SARMISTHA SETHI, HON'BLE MEMBERS OF PARLIAMENT TO BE ANSWERED ON 01/08/2022 REGARDING ADMISSION IN KENDRIYA VIDYALAYAS.

(a) State / UT-wise details of the admissions in Kendriya Vidyalayas (KVs) under different quotas / special provisions, as per respective admission guidelines of Kendriya Vidyalaya Sangathan (KVS), during the last three years are annexed.

(b) KVs have a distinct character and are established to cater to educational needs of the wards of transferable Central Government Employees including Defence & Para-Military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. Fresh admission to Class-I is done through an online application portal developed for this purpose. The entire process of fresh admission in Class-I such as submitting applications by the prospective parents, generation of provisional select list and wait list of candidates has been done through online application portal to streamline the admission process in KVs. This has enhanced transparency and elimination of human error.

(c) to (e) There is no such proposal under consideration of the Government at present. Every organization keeps revisiting its procedures and policies in order to bring qualitative changes in the system. Kendriya Vidyalaya Sangathan (KVS) has withdrawn some of the provisions that were discretionary such as quota of Hon'ble Minister of Education, Hon'ble Members of Parliament, Chairman, Vidyalaya Management Committee, Sponsoring Authority, etc. These quotas were over and above the sanctioned class strength and hence no seats have been freed. This will lead to maintaining a healthy pupil-teacher ratio (PTR) and also to achieve desired learning outcomes.

The matter of increase / scrap of Hon'ble Members of Parliament discretionary quota have been raised in both the Houses under Rule 377, Zero Hour etc. and suitable reply to these matters has been given to the Hon'ble Members of Parliament from time-to-time.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA STARRED QUESTION NO. 209 RAISED BY SHRIMATI SAJDA AHMED AND SHRIMATI SARMISTHA SETHI, HON'BLE MEMBERS OF PARLIAMENT TO BE ANSWERED ON 01/08/2022 REGARDING ADMISSION IN KENDRIYA VIDYALAYAS.

Admissions in KVs under different quotas / special provisions, as per respective admission guidelines of KVS, in the Year 2019-20, 2020-21 and 2021-22

S. No	Name of State/UT	2019-20	2020-21	2021-22
1	Andaman & Nicobar Islands	53	58	80
2	Andhra Pradesh	876	943	997
3	Arunachal Pradesh	88	130	190
4	Assam	1126	1195	1420
5	Bihar	1440	1507	1780
6	Chandigarh	117	119	125
7	Chhattisgarh	1025	1024	1124
8	Daman & Diu & Dadar & Nagar Haveli	77	65	70
9	Delhi	1211	1158	1351
10	Goa	130	158	140
11	Gujarat	1368	1397	1446
12	Haryana	711	795	942
13	Himachal Pradesh	301	290	395
14	Jammu & Kashmir	738	681	818
15	Jharkhand	498	479	672
16	Karnataka	1815	1967	1924
17	Kerala	1287	1250	1352
18	Ladakh	14	24	29
19	Lakshadweep	9	14	9
20	Madhya Pradesh	2988	3030	3324
21	Maharashtra	2190	2225	2427
22	Manipur	136	136	169
23	Meghalaya	87	105	113
24	Mizoram	41	42	45
25	Nagaland	32	30	51
26	Odisha	1752	1893	1947
27	Puducherry	103	92	112
28	Punjab	998	1025	1268
29	Rajasthan	668	710	853
30	Sikkim	8	6	9
31	Tamil Nadu	1716	1795	1846
32	Telangana	957	960	1100
33	Tripura	167	216	205
34	Uttar Pradesh	3655	3979	4571
35	Uttarakhand	741	732	931
36	West Bengal	1804	1921	2075
	TOTAL	30927	32151	35910